

Central Administrative Tribunal
Principal Bench

OA No. 678/97

New Delhi, this the 21st day of March, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P.Biswas, Member(A)

S.K.Bhatnagar,
s/o late Sh. R.K.Bhatnagar,
Sector 8/602, R.K.Puram,
New Delhi.

...Applicant

(By Shri G.D.Bhandari, Advocate)

Versus

1. Union of India through
The Secretary,
Ministry of Defence,
New Delhi.
2. Chief Administrative Officer(P)
O/O the J.S. (Trg.) & CAO,
C-II Bumtents, DHQ Post Office,
New Delhi.
3. The Chief Security Officer,
D.G.A.F.M.S., L. Block,
Ministry of Defence,
New Delhi.

(By None)

...Respondents

ORDER (Oral)

By Hon'ble Dr. Jose P. Verghese:--

Petitioner seeks permission to withdraw this O.A. with liberty to file a fresh O.A. after exhausting all the remedies available to him. Permission granted. The present O.A. is dismissed as withdrawn.

(S.P.Biswas)
Member(A)

/na/

(Dr. Jose P. Verghese)
Vice-Chairman(J)